

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **25.06.2021 at 11.00 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/181/CHE/2021 IN IBA/1459/2019  
NAME OF PETITIONER : RSM Industries Pvt Ltd  
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd  
SECTION : 60(5)(c) of IBC 2016

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/183/CHE/2021 IN IBA/1459/2019  
NAME OF PETITIONER : Sunbright Industries Pvt Ltd  
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd  
SECTION : 60(5)(c) of IBC 2016

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### **COMMON ORDER**

The Petitioner is represented by Ld. Counsel Mr. Sai Sudharsan, he states that Senior Ld. Counsel Mr. Venkat Vardhan, is unable to be present before this Tribunal and seeks adjournment. The RP is represented by Ld. Senior Counsel Mr. Ramakrishnan along with Ld. Counsel Mr. T.Ravichandran, through video conferencing mode.

It is represented by the Applicant that, since his Senior is unable to appear before this Tribunal for today's hearing, the Ld. Counsel seeks for an adjournment of the matter to 28.06.2021.

List this matter on **28.06.2021 at 10.30 AM** for hearing and disposal of the case and no further adjournment shall be entertained.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

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-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)